

दिल्ली में चिड़िया घर

*४४०. { श्री भक्त वंशन :
श्री दी० चं० शर्मा :

क्या खाद्य तथा कृषि मंत्री २० नवम्बर १९५९ के तारांकित प्रश्न संख्या १६७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि दिल्ली में चिड़िया घर के निर्माण में इस बीच क्या प्रगति हुई है ?

कृषि मंत्री (डा० पं० शा० देगमुख) :
लोक सभा में २० नवम्बर १९५९ को तारांकित प्रश्न नं० १६७ के उत्तर देने के बाद दिल्ली के चिड़िया घर के बनाने में निम्न तरकीबें हुई हैं :—

(१) नीचे निम्न कार्य पूरे हो चुके हैं :—

(क) भारतीय तैरने वाले पक्षियों के लिए एक तालाब ।

(ख) आस्ट्रेलिया और भारतीय पशुओं के रहने के स्थानों में पानी की नालियां ।

(ग) विकसित क्षेत्र में मोरियां और रास्ते ।

(घ) तीसरी सड़क का बनाना ।

(२) निम्न नये कार्य आरम्भ किये गये हैं :—

(क) दो तेंदुआ (Leopard) के रहने के स्थान ।

(ख) हाथी का स्थान (पांच प्लेटफार्म पूरे हो चुके हैं) ।

(ग) गिरफंस और कुडुस के लिये रहने के स्थान ।

(घ) जेबरे, नूस और शूतर-मर्गों के लिये रहने के स्थान ।

(ङ) प्रशासन ब्लॉक का दूसरा भाग ।

(च) साटकों को रखने का स्थान ।

(छ) सुविधाओं वाले चार स्टेशन ।

(ज) खाद्य भंडार और रूमोंई ब्लॉक ।

State Trading in Foodgrains

*441. { Shri Ram Krishan Gupta:
Pandit D. N. Tiwari:
Shri Raghunath Singh:
Shri Madhusudan Rao:
Shri A. K. Gopalan:
Shri Narayanankutty Menon:
Shri Ajit Singh Sarhadi:
Shri Ram Garib:
Shri Prakash Vir Shastri:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to a Supplementary Question of Starred Question No. 158 on the 20th November, 1959 and state:

(a) whether Government have revised the scheme of State Trading in food-grains in the light of the difficulties the States have experienced; and

(b) if so, the details thereof?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) and (b). No, the scheme of State Trading has not been revised but purchases of foodgrains by the Governments of certain States have been given up. Purchases of rice and wheat in most of the surplus or marginally surplus States are continuing.

Canal Water Dues from Pakistan

*442. { Shri Vidya Charan Shukla:
Shri Ram Krishan Gupta:
Shri Raghunath Singh:
Shri D. C. Sharma:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 57 on the 17th November, 1959 and state whether any progress has since been made in the matter of realization of the "disputed" as well as balance of "undisputed" charges from Pakistan?

The Deputy Minister of Irrigation and Power (Shri Hathi): No further payments of "disputed" or "undisputed" charges on account of canal water supplies have been received from Pakistan. The matter is still under correspondence between the two Governments.

Package Programme

- *443. { Shrimati Ila Palchoudhuri:
Shri Rami Reddy:
Kumari M. Vedakumari:

Will the Minister of **Food and Agriculture** be pleased to refer to the reply given to Starred Question No 435 on the 30th November, 1959 and state:

(a) whether consideration of the Pilot Project for intensifying agricultural production has since been completed; and

(b) if so, with what result?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Not yet.

(b) Does not arise.

Retrenchment of employees of the Town Planning Organisation

- *444. { Shri Ramji Verma:
Shri Prakash Vir Shastri:
Shri Yadav:
Shri Jagdish Awasthi:
Shri Braj Raj Singh:

Will the Minister of **Health** be pleased to state:

(a) whether it is a fact that a number of employees of the Town Planning Organisation have been served with notices for termination of their employment in the near future;

(b) if so, the reasons therefor;

(c) whether the Government of India have made any arrangements for their absorption in other Government Offices;

(d) how many of them will be absorbed in other Government Offices; and

(e) whether these retrenched employees will be given priority by the Employment Exchanges or the Employment Directorate while nominating them for employment in Government or private offices?

The Minister of Health (Shri Kar-markar): (a) Yes, Sir.

(b) The staff in the Town Planning Organisation was appointed for preparing the Master Plan for Delhi. This work has been almost completed and the staff now surplus to the requirements of the Organisation has been served with notices of termination of their employment.

(c) The particulars of the staff likely to be retrenched have been forwarded by the Town Planning Organisation to the Directorate General of Resettlement and Employment. Some surplus staff will also be absorbed in the Central Regional and Urban Planning Organisation.

(d) A statement showing the staff proposed to be appointed in the Central Regional and Urban Planning Organisation is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 91.] It is not possible to say as to how many of the remaining staff will be absorbed in other Government offices in the near future.

(e) Necessary priority will be accorded in accordance with the existing instructions on the subject.

Counterfeit Tickets

*445. **Shri Mohan Swarup:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Railway Police raided a printing press namely 'Saraswati Press' at Moradabad on the 29th January, 1960 and seized blank ticket books and excess fare ticket books;

(b) whether it is a fact that there is a regular racket in the counterfeit tickets at reduced prices; and